

The IEC strategy has integrated into it a detailed media advocacy plan which intends to capacitate the MGNREGA system to respond to media on a continuous basis rather than reacting to it. The media advocacy plan puts forward activities like orientation of staff and journalists at various levels, exposure visits etc.

(d) and (e) Yes, Sir. The States have been instructed to prepare IEC Annual Action Plans for the financial year 2013-14 based on the National Annual IEC Action Plan and overall IEC strategy of the Ministry. All States were asked to present their IEC Annual Action Plans for MGNREGA. These plans will be analysed by the Ministry and monitored based on the States' action plan.

Shortcoming in MGNREGA

423. SHRI SANJAY RAUT: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has found, among major States substantial gaps between projected labour budget and actual person-days generated under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA);

(b) if so, the details thereof;

(c) whether Government's attention has been drawn towards the fake muster rolls and payments under MGNREGA in Maharashtra;

(d) if so, Government's reaction thereto; and

(e) what swift action the Ministry is taking against the States which are not addressing problems that are coming in the way of implementation?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Yes, Sir. There are gaps between projected labour budget and actual persondays generation under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in various implementing States/UTs. Labour budgets are advanced labour projections in a given year. However, the actual performance *vis-à-vis* the labour projections in the agreed to labour budget depends on factors like (i) availability of alternative and remunerative employment opportunities outside MGNREGA, (ii) rainfall pattern (iii) prevailing unskilled wage rates in rural areas, semi-urban/urban areas (iv) better connectivity to semi-urban/peri-urban/urban areas in addition to the manner of implementation of the wage employment programme by the implementing States/UTs. State-wise projected Labour Budgets and actual persondays generated during 2012-13 are indicated in the Statement (*See* below).

(c) Yes, Sir.

(d) Complaints received in this regard have been taken up with the State Government for appropriate action. On the basis of investigation by the State Government, Departmental action has been reported to have been initiated by the State Government.

(e) The Ministry has instructed the States to switch over to electronic muster rolls (e-MRs) from the manual muster rolls to avoid any misuse of such documents. The States/UTs have also been advised to roll-out electronic Fund Management (e-FMS) system wherein wage payment, material and cost towards administrative expenses be channelized electronically through institutional accounts in Banks/Post offices.

Statement

*State-wise projected Labour Budgets and actual persondays
generated during 2012-13*

FY: 2012-13

Sl. No.	States	Agreed to Labour Budget (Persondays)	Persondays generated	%age achieved
1	2	3	4	5
1.	West Bengal	1833.00	2018.39	110
2.	Tamil Nadu	3891.90	4081.44	105
3.	Kerala	833.69	837.74	100
4.	Haryana	128.75	128.87	100
5.	Rajasthan	2225.08	2203.38	99
6.	Tripura	550.00	518.51	94
7.	Meghalaya	180.64	167.19	93
8.	Maharashtra	944.50	871.74	92
9.	Himachal Pradesh	286.00	262.02	92
10.	Punjab	71.92	65.50	91
11.	Odisha	612.00	546.01	89
12.	Andhra Pradesh	3690.40	3238.85	88

1	2	3	4	5
13.	Chhattisgarh	1363.47	1194.01	88
14.	Mizoram	181.73	153.56	84
15.	Uttarakhand	241.53	192.00	79
16.	Andaman and Nicobar Islands	8.70	6.61	76
17.	Jharkhand	760.00	566.40	75
18.	Puducherry	11.83	8.67	73
19.	Jammu and Kashmir	504.13	365.56	73
20.	Madhya Pradesh	1960.00	1387.58	71
21.	Karnataka	890.36	621.81	70
22.	Assam	452.85	314.04	69
23.	Manipur	419.66	285.11	68
24.	Gujarat	418.00	281.90	67
25.	Nagaland	397.05	245.31	62
26.	Sikkim	58.92	36.31	62
27.	Bihar	1603.00	940.97	59
28.	Uttar Pradesh	3394.98	1411.85	42
29.	Arunachal Pradesh	100.12	33.41	33
30.	Lakshadweep	1.76	0.49	28
31.	Goa	3.41	0.68	20
32.	Dadra and Nagar Haveli	0.43	NR	0
33.	Daman and Diu	NR	NR	0
34.	Chandigarh	NR	NR	0
TOTAL:		28019.81	22985.91	82

NR = Not reported.